

(b) In September, 1957.

(c) and (d). The Government of India have not been able to accept the proposal which involved an extension of the scheme of assistance as applied to low paid employees of all State Governments to cover cases of Private Upper Primary and Secondary School teachers.

Shri Vasudevan Nair: It seems there is a misunderstanding about my question. I was asking about the special allowance which was given to low-paid employees, including teachers, in Kerala State in 1956. At that time, the private secondary school teachers alone were left out. My question was about that problem. I wanted to know whether any decision has been taken about that question. The primary school and secondary school teachers were given Rs. 5 and Rs. 7 respectively in 1956 during the President's rule. At that time the private school teachers were left out.

Shri B. R. Bhagat: The question, as it is framed, does not include that. That seems to be a separate scheme. I understand that such a scheme is being operated by the Education Ministry and that State has received some assistance towards that scheme. But for detailed information in the matter, the hon. Member may put a question addressed to the Education Ministry.

Shri Vasudevan Nair: I did put a question about that. Perhaps, Shri Maniyangadan's question was slightly different. I really wanted information on that specific question, not on this general question.

Shri B. R. Bhagat: We have given answer to the question as it is put.

Mr. Speaker: Shri Vasudevan Nair will be given another opportunity.

Shri Tangamani: May I know whether the benefits are now being extended to the private school teachers also?

Shri B. R. Bhagat: As I said, if the hon. Member means the scheme that is being operated by the Education Ministry, they have submitted some schemes even for private primary and secondary school teachers and they have received some assistance from the Education Ministry. But, as regards detailed information, a separate question has to be put to the Education Ministry.

Educational Survey

*1882. **Shri Ram Krishan:** Will the Minister of Education be pleased to state:

(a) whether the field work on the Educational Survey of India has been completed;

(b) if so, whether the final report has been prepared; and

(c) when it will be published?

The Minister of Education (Dr. K. L. Shrimall): (a) The field work has been completed in Andhra Pradesh, Assam, Bihar, Bombay, Jammu and Kashmir, Kerala, Madras, Mysore and Rajasthan but not in the remaining States.

(b) The final report can be prepared only after the work is completed in all the States.

(c) It will be published as soon as the work is completed.

Shri Ram Krishan: May I know whether any report of the work has been received from the State of Punjab?

Dr. K. L. Shrimall: I have already mentioned the names of the States which have completed the survey work. Obviously, the States which I have not mentioned in my reply have not completed their work.

श्री भक्त दर्शन : क्या मैं जान सकता हूँ कि यह जो सर्वेक्षण किया जा रहा है, उसका उद्देश्य क्या है और वह कब तक पूरा हो जायगा ?

डा० का० ला० बीमाली : इस का उद्देश्य यह है कि हम को यह मालूम हो जाये कि सारे देश में किन किन बस्तियों में स्कूल हैं और किन किन बस्तियों में स्कूलों की आवश्यकता है और कांस्टीच्यूशन में जो फ्री कम्पलसरी एजुकेशन देने के बारे में जो डायरेक्टिव है, उसको लागू करने में इस तरह से सहायता मिलेगी।

Shri Liladhar Kotaki: The hon. Minister has just now mentioned the names of the States from which reports have so far been received. May I know whether Government has taken any steps to provide education in those States from which reports have already been received?

Dr. K. L. Shrimall: At present, we are conducting an all India survey. As I said, the field work has been completed in some States. Now, when the field work has been completed in all the States, then all those reports will be compiled and an all India survey report will be published. It is only after that it will be possible to work out the schemes in different States. In the meanwhile, we have also written to the State Governments that while the survey is being carried on and as and when they receive reports from the various districts, they might continue to implement the scheme.

श्री नवल प्रभाकर : क्या केन्द्र-प्रशासित क्षेत्रों में यह सर्वेक्षण पूरा हो गया है ?

डा० का० ला० बीमाली : जिन में पूरा हो गया है, उस का चिह्न तो मनें कर दिया है।

Air-lifting of Commodities

*1884. **Shri Bangshi Thakur:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that due to some difficulty in bringing goods including essential commodities via Pakistan to Tripura some portions of the required commodities are being air-lifted; and

(b) if so, its effect on selling price of such commodities?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes. Some quantities of essential commodities like Sugar, Salt, Pulses, Flour and Suji are being air-lifted to Tripura.

(b) As the air-lift is being subsidised, there is no material change in the selling price.

Shri Bangshi Thakur: In view of the great transport difficulty that exists in Tripura, may I know whether Government have examined the question of more air frequencies to Tripura for both imports and exports facilities with reduced freight charges; if so, with what result?

Shri Datar: In any case, Government have taken this step with a view to allow the price to be stabilised. In case further air-lifting or any further increase is necessary, Government will consider that question.

Shri Bangshi Thakur: In view of the fact that about three lakh maunds of jute are still lying in Agartala godowns belonging to the jute merchants of Tripura and in view also of the fact that the next crop is coming in the market in the month of July 1958, what steps are the Government taking to remove the transport difficulties?

Shri Datar: That is a larger question uncovered by the present one.

Shri Kaslwal: May I know since when this air-lifting has been undertaken?

Shri Datar: I have got the figures for the last four months.

Shri Dasaratha Deb: What is the rate charged per pound for air-lifting?

Shri Datar: So far as the charges are concerned, Government bear all the charges. Government see that each article is sold at proper and reasonable prices in all the fair-price shops.